

# THE HIGH COURT OF MEGHALAYA:SHILLONG

## NOTICE

No.HCM.III/166/2019-Judl./Part-I/ 435 Dated Shillong, the 1<sup>st</sup> August, 2023

With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, it is notified for the information of all concerned that the following new matters and matters which have been already listed before the Single Bench of Hon'ble Mr. Justice W. Diengdoh will now be appear before the Single Bench of Hon'ble Mr. Justice B. Bhattacharjee on the dates indicated:

Date	Case no.
02.08.2023	1. BA No.23/2023 (new matter) 2. WP(C)239/2023(new matter) 3. CrI.A/11/2023 4. BA/19/2023 5. CrI. Petn./46/2023 6. CrI. Petn./47/2023 7. CrI. Petn./48/2023 8. CrI. Petn./49/2023 9. CrI. Petn./50/2023 10. WP(C)20/2015 with MC(WPC)21/2015 11. WP(C)323/2015 12. CrI. Rev.P 6/2017 13. CrI. Petn./42/2022 14..CrI Rev.P./1/2023 with CrI. M.C./1/2023, CrI.MC/5/2023 and CrI. MC/35/2023
03.08.2023	1. CrI. Petn./7/2023 2. CrI.Rev.P/11/2023 3. CrI.Pet/54/2023 4. CrI.Pet/60/2023 with CrIMC/47/2023 5. CrI.Pet/73/2023 6. CrI.Petn./76/2023 7. WP(C)345/2015 8. WP(C) 102/2017 9. CrI.Petn./29/2018 10. CrI.Petn./30/2018 11. CrI.Pet./31/2018 12. WP(C)125/2018 13.WP(C)520/2018 14. CrI.Rev P.9/2022 with CrI. MC 43/2022 15. CrI.Rev P.15/2022

	16. Crl.Rev.P.17/2022 17. AB/11/2023 18. AB.12/2023
04.08.2023	1. Crl.Pet/42/2023 2. Crl.Petr./43/2023 3. Crl.Pet/80/2023 4. WP(C)148/2014 5. WP(C)274/2016 6. WP(C)28/2017 7. WP(C)187/2017 8. WP(C)373/2018 9. Crl.Rev P./12/2022 10. Crl A.15/2022 11. Crl.A.4/2023 with Crl MC/26/2023 12. Crl.A/5/2023 with Crl.MC/27/2023 13. Crl.Rev.P./10/2023 with Crl.MC/50/2023

BY ORDER

JOINT REGISTRAR (LISTING)

Memo.No.HCM.III/166/2019-Judl./Part-I/ 435 -A

Dated Shillong, the 1<sup>st</sup> August, 2023

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
9. All Court Masters concerned for information and necessary action.
- ✓ 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

  
07/08/2023

JOINT REGISTRAR (LISTING)

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